

payment of certain lumpsum premium and recurring royalty on net ex-factory sales. The period of the licence is for seven years and it is non-exclusive in nature.

US warships in Indian Ocean

1532. **SHRI G. Y. KRISHNAN:**
SHRI N. E. HORO:

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether the U.S. Navy's nuclear-powered aircraft carrier 'Enterprise' has been ordered by U.S. to return to the Seventh Fleet to counter the growing Soviet naval presence in the Indian Ocean.

(b) whether the 75,000-ton vessel would carry about 30 up-to-date F-14 Tomcat Supersonic Fighters which have replaced F-14 Phantom jets; and

(c) if so, the reaction of Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS) (a) and (b) The Government have seen press reports to this effect.

(c) The Government views with serious concern any action or development which runs counter to the United Nations Resolutions on the Indian Ocean as a Zone of Peace.

Condom manufacturing plant in West Bengal

1533. **SHRI H N. MUKERJEE:**
Will the Minister of **HEALTH AND FAMILY PLANNING** be pleased to state:

(a) whether Central Government have not given as yet their final decision on setting up of a condom manufacturing plant in West Bengal; and

(b) if so, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b). The proposal

for setting up an additional unit at Farakka (West Bengal) is under examination in the light of the overall demand of condoms and availability of funds.

Amendment of definition of Industry under Industrial Disputes Act

1534 **SHRI D. D. DESAI:**
SHRI PURUSHOTTAM KAKODKAR:
SHRI P GANGADEB:

Will the Minister of **LABOUR** be pleased to state:

(a) whether Government are thinking of amending the definition of the word "Industry" under the Industrial Disputes Act; and

(b) if so, the reasons for this change?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) (a) and (b) The entire matter is under the consideration of the Government

Health and Family Planning Centres in Gujarat

1535 **SHRI D D DESAI** Will the Minister of **HEALTH AND FAMILY PLANNING** be pleased to state-

(a) the total amount earmarked for the Health Centres and Family Planning Centres in Gujarat State, District-wise for the years 1973-74 and 1974-75; and

(b) how much has been earmarked for the villages and towns of Kara District?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE) (a) and (b). Allocation of Central assistance to the States for Health and Family Planning Programmes is made scheme-wise for the State as a whole and not district-wise. The distribution of the allocation district-wise and for different villages and